

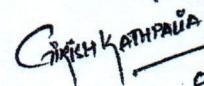
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Sh. Dharam Singh EC:49881765	JA/Ahlmad in the Court of Ms. Manu Vedwan, ADJ-02, North East, KKD, Delhi	Reader in the Court of Ms. Bhujali, MM (NI Act)-01, Central, THC, Delhi
2	Sh. Nand Kishore EC: 13600	SJA/Reader in the Court of Ms. Bhujali, MM (NI Act)-01, Central, THC, Delhi	Reader in the Court of Sh. Bhanu Pratap Singh, MM (NI Act-01), South East, Saket Courts, New Delhi
3	Sh. Dharampal Sukhral EC: 62729230	SJA/Reader in the Court of Sh. Bhanu Pratap Singh, MM (NI Act-01), South East, Saket Courts, New Delhi.	Reader in the Court of Sh. M.P. Singh, Judge, Family Court, Central, THC, Delhi (on diverted capacity)
4	Sh. Deepak Munjal EC: 99579467	JA/Asst. Ahlmad in the Court of Ms. Tania Singh, MM (Mahila Court-03), West, THC, Delhi	Ahlmad in the Court of Ms. Manu Vedwan, ADJ-02, North East, KKD, Delhi
5	Ms. Chaman Prabha EC:17353646	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Tania Singh, MM (Mahila Court-03), West, THC, Delhi
6	Ms. Purnima EC:74864327	JJA in Litigation Branch, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Sahil Khurmi, MM (NI Act)-02, NDD, RACC, New Delhi
7	Sh. Gaurav Kaushik EC:54109780	JJA in Office Pool, Admn.-II, Central, THC, Delhi	JJA in Litigation Branch, Central, THC, Delhi
8	Ms. Mona Sharma EC:95793282	Asst. Ahlmad in the Court of Sh. Sahil Khurmi, MM (NI Act)-02, NDD, RACC, New Delhi	JJA in Office Pool, Admn.-II, Central, THC, Delhi
9	Ms. Anu Chhabra EC:29176308	JA/Asst. Ahlmad in the Court of Ms. Anu Grover Baliga, District Judge (Comm.-04), South-East, Saket, New Delhi	Asst. Ahlmad in the Court of Ms. Udita Jain, MM-06, West, THC, Delhi
10	Sh. Jugesh EC: 64089486	JJA/Asst. Ahlmad in the Court of Ms. Udita Jain, MM-06, West, THC, Delhi	Asst. Ahlmad in the Court of Ms. Anu Grover Baliga, District Judge (Comm.-04), South-East, Saket, New Delhi
11	Sh. Manish Drall EC:48273293	Ahlmad in the Court of Sh. Rajinder Singh, ASJ-06, NDD, PHC, New Delhi	JA in DSLSA, Headquartered in RACC, Delhi (on diverted capacity)
12	Sh. Ravi Kumar EC: 13926	JA in Office Pool, Admn.-II, Central, THC, Delhi	Ahlmad in the Court of Sh. Rajinder Singh, ASJ-06, NDD, PHC, New Delhi
13	Ms. Rubi Kumari EC:55232492	JJA in DSLSA, Headquartered in RACC, Delhi (on diverted capacity)	JJA in Office Pool, Admn.-II, Central, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


06:50 pm
13.12.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi



No. 92854-924 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 13 DEC/2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Member Secretary, DSLSA, RACC, Delhi.
3. The Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi